

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2018 &
IA NO. 1242 OF 2019**

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Rajasthan Rajya Vidyut Prasaran Nigam Limited Appellant(s)
Versus
Power Grid Corporation of India Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Ravi Sharma
Mr. Ravindra Khare for R-5

ORDER

List the matter on **02.09.2019**.

**(S. D. Dubey)
Technical Member**
vt/pk

**(Justice Manjula Chellur)
Chairperson**